

Central Administrative Tribunal Lucknow Bench Lucknow

O.A. 513/2007

This, the 23rd day of January, 2009

Hon'ble Dr. A. K. Mishra, Member (A)

Om Prakash Gupta, aged about 48 years, S/o Late Ram Bharos Gupta
R/o Village and Post Bangaon, District- Ambedkar Nagar.

Applicant.

By Advocate Sri A. K. Singh.

Versus

1. Union of India through Secretary Department of Communication,
New Delhi.
2. D.G.P. New Delhi.
3. Chief Postmaster General, Uttar Pradesh, Lucknow.
4. Senior Superintendent of Post Officers, Faizabad.

Respondents.

By Advocate Sri Atul Dixit.

Order (Oral)

By Hon'ble Dr. A. K. Mishra, Member (A)

Applicant counsel says that he has filed a representation before the Post Master General, U.P. Circle, Lucknow on 1.10.2008, which has not yet been disposed of. He submits that his purpose would be served if a direction is given for final disposal of his representation dated 1.10.2008 within a period of 3 months. Respondents counsel has no objection.

2. Application is disposed of with a direction to the Chief Post Master General U.P. Circle, Lucknow (Respondent No. 3) to ensure disposal of the pending representation of the applicant dated 1.10.2008 by a reasoned order of the competent authority within a period of 3 months.

No costs.


(Dr. A. K. Mishra)
Member (A)